

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**COCP No. 02/Chd/Pb/2017
IN
CP NO. 40(ND)/2015
RT CP No.38/2016
(Decided matter)**

Sunil Maheshwari & Ors.Petitioners

Versus.

M/s Rai Bahadur Kishore Chand & Sons (Properties)Respondents
Pvt. Ltd. & Ors.

Present: Mr. Aayush Arora, Advocate for Mr. Varun Dev Mishra, Advocate
for petitioners.
Ms. Aastha Ray, Advocate for respondents No. 2 to 4.

To be listed on 07.11.2017 along with CP No. 40/ND/2015 /RT CP
No. 38/2016.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

September 28, 2017
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